Annexure-1
Name of the corporate debtor: U R SINTER PRIVATE LIMITED; Date of commencement of CIRP: 04.01.2023; List of creditors as on: 13.02.2023
In accordance with Section 25(2) (e), IBC ,2016

,	Sl. No		ā
1	Name of creditor		
	Date of receipt	Details	r
	Amount claimed	Details of claim received	
	Amount of claim admitted		
ľ	Nature of claim	П	List of secured f
1	Amount covered by security interest	Details of claim admitted	ed financial cre
ţ	Amount Whether covered by related guarantee party?	admitted	List of secured financial creditors belonging to any class of creditors
L i	Whether related party?		
1	% of voting share in CoC		ass of credi
浬	Amount of continge nt claim		tors
•	any mutual dues, that may be set- off	Amount of	
1	Amount of claim not admitted		
(1)	Amount of claim under verification		
(•)	Remarks, if any		(Amount in ₹)

